

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 73 of 2015

Dated: 29th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

M/s Armaan SteelsAppellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr.
.... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **06.04.2016.**

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson